

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-15561-JK (LD) of 2024
DATED:- 09- 09 - 2024

Sanction is hereby accorded to the appointment of Officer's of Rural Development and Panchayati Raj Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)

Secretary to Government
Dated:- 09.09.2024

No:-LAW-OIC/9/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner/ Secretary to Government, Department of Rural Development and P.R
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Jm

Annexure to the Government Order No.15561-JK(LD) of 2024 dated 09.09.2024

S No.	Title of the Case	OIC
1	LPA No. 110/2024 titled Shahid Iqbal Choudhary, Commissioner Secretary to Government RDD and Ors Vs M/s Aditya Tiles and Ors	Ms Urvi Singh BDO HQ Directorate of Rural Development Jammu
2	LPA No.--/2024 titled ut OF j&k THROUGH Rural Development and Ors Vs Kumar Nursery and Ors	Ms Urvi Singh BDO HQ Directorate of Rural Development Jammu
3	Lpa No. ---/2024 titled UT of J&K through Rural Development and Ors Vs Karamat Ullah Malik	Sh Vijay Kumar ACD Rajouri
4	WPC No. ---/2024 titled UT of J&K and ORs Vs Mool Raj Raina and Anr	Sh Khalil UI Rehman BDO Bhalwal
5	TA No. 4853/2020 in SWP No. 2486/2018 titled Abdul hafiz Wani Vs Rural Development Department	Ms urvi Singh BDO HQ Directorate of Rtural Development Jammu
6	OA No. 1060/2020 titled Kamlo Devi Vs UT of J&K and ORs	SH Anoop Kumar Block Developemtn Officer Marh
7	WP (C) No. 2946/2023 titled Nazir Ahmed and others Vs Union Territory of Jammu and Kashmir & others.	Sh. Manoj Kumar, ACD, Doda

Jm

Reyazul